

BEFORE HON'BLE NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH

C.P. (IB)No.14/GB/2021

AND

IN THE MATTER OF

BERIAL ENGINEERS PVT. LTD. (CORPORATE DEBTOR).

Under Section 8 & 9 of the Insolvency & bankruptcy Code, 2016, and

In the matter of

M/s Tata Hitachi Construction Machinery Co. Pvt. LtdOperational creditors

-Versus-

M/s Berial Engineers Pvt. LtdCorporate Debtor

Dear Sir,

SUB: SUBMISSION OF LIST OF CREDITORS AND REPORT ON CONSTITUTION OF COMMITTEE OF CREDITORS OF BERIAL ENGINEERS PVT. LTD ("CORPORATE DEBTOR").

The Hon'ble National Company Law Tribunal, Guwahati, vide order dated 10th December, 2021 directed Commencement of CIRP of Berial Engineers Pvt. Ltd and appointed the undersigned (CA Purshotam Gaggar, Resolution Professional) as Interim Resolution Professional (IRP) for the Corporate debtor. The order of the Hon'ble NCLT was communicated to the IRP on 06th January, 2022.

In compliance with Regulation 13(2)(d) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process For Corporate Persons) Regulations, 2016, a list of creditors along with amount claimed is enclosed herewith as "Annexure A"

The Committee of Creditors is constituted with the sole financial creditor UCO Bank as per the provision of Section 21(2) of Insolvency & bankruptcy Code, 2016.

Thanking You,

Yours faithfully,



**(CA PURSHOTAM GAGGAR)
Interim Resolution Professional
BERIAL ENGINEERS PVT. LTD**

Registration no. IBBI/IPA-001/ IP-P00487/2017-18/10875
Date: 28.01.2022

ANNEXURE A

List of Financial creditor as on 10.12.2021

Name of creditor	Address	Amount of Claim (Rs)	Amount of Claim admitted (Rs)	Security interest, if any
UCO bank	Silpukhuri Branch MRD Road, Silpukhuri Guwahati 781003	9,79,26,620.58	9,79,26,620.58	Primary Security: Hypothecation of stock of machineries & equipment, spares & tools stored and to be stored at different places of stock including the stock at branch offices of the company and hypothecation of book debts Collateral security: Equitable mortgage of land measuring 3K-10L & building RCC (G+2) under dag no 481 Patta No 63 at Vill Japarigog, Hatigarh, Zoo Narangi Road (Mother Teresa Road) Ward No 41, House No 37 Personal Guarantee: <ol style="list-style-type: none">1. Sri Satyawan Sarma2. Smt. Himakshi Choudhury3. Sri Mohan Gogoi

List of Operational creditor as on 10.12.2021

Name of creditor	Address	Amount of Claim (Rs)	Amount of Claim admitted (Rs)	Security interest, if any
Tata Hitachi Construction Machinery Co. Pvt. Ltd	Jubilee Building 45, Museum Road, Bangalore Karnataka 560025	13,28,79,360.00	13,28,79,360.00	No



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